

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
CP-101/ND/2019

IN THE MATTER OF:

M/s. Punjab State Power Corporation Ltd. ... Applicant

Versus

M/s. Panem Goal Mines Ltd. & Ors. ... Respondent

Under Section: 271 Comp. Act.

Order delivered on 26.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Anand K Ganesan, Adv. Amal Nair, Adv.
Kritika Khanna

For the Respondent : Adv Biswajit Dubey, Adv Nattasha Garg

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 26.07.2024.

**Sd/-
(COURT OFFICER)**